

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:2836

ANSWERED ON:06.08.2015

Revival of Old Irrigation Projects

Mahto Dr. Banshilal

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether various State Governments including Chhattisgarh have requested the Union Government to provide grant for revival of their old irrigation projects and if so, the details thereof, State-wise;
- (b) whether revival of the said projects is likely to take long time in view of the existing rules and schemes and if so, the details thereof along with the action taken in this direction;
- (c) whether the Union Government proposes to provide any lump sum grant to the States so as to enable them to revive and complete all their irrigation projects in an integrated manner; and
- (d) if so, the details thereof?

Answer

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a) The Union Government has launched Accelerated Irrigation Benefit Programme (AIBP) in 1996-97 for providing financial assistance with an objective of expediting the implementation of ongoing major, medium and Extension, Renovation and Modernization(ERM) of Irrigation Projects including Lift Irrigation and Minor Irrigation Schemes. The details of ERM irrigation projects covered under AIBP since its inception along with the CA released upto 03/2015 is enclosed as Annexure-I.

(b) The planning, execution and operation & maintenance of irrigation projects are being carried out by the State Governments from their own resources as per their own requirements and priority of works. Completion/revival of some irrigation projects may take a long time due to various reasons including land acquisition, Resettlement and Rehabilitation of the affected population, Clearance from the Ministry of Environment & Forests, litigation on the projects in the courts, geological surprises in the foundations, paucity of funds etc. The Union Government is stressing on completion of the projects under AIBP in a time bound manner. The irrigation projects under AIBP are required to be completed within a period of four years for which the State Governments are required to enter into a MoU with the Central Government for expeditious completion of the projects.

(c) & (d) the Union Government do not have any proposal to provide any lump sum grant to the States so as to enable them to revive and complete all their irrigation projects in an integrated manner.
